

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 25<sup>th</sup> July, 2014

No.HC.VII-04/2014/ 4845 /A. The High Court has been pleased to promote temporarily the following Officer in Grade-II of the Assam Judicial Service to Grade-I of the said Service in usual scale of pay and other allowances as admissible under the Rules and place them on probation as per Rules:-

1. Smti Arunima Deka,,  
Chief Judicial Magistrate,  
Sivasagar

No.HC.VII-04/2014/ 4846 /A. On her temporary promotion to Grade-I of the Assam Judicial Service, the Officer is transferred and posted as below with effect from the date of her taking over charge as such:-

Sl. No.	Name of the Officer	Designation and place of posting	Head-quarters/ Station
1.	Smti Arunima Deka	Addl. District and Sessions Judge, Nagaon (against the post created and sanctioned by the Govt. of Assam, vide letter No.JDJ.125/2011/21 dated 21.09.2011)	Nagaon

No.HC.VII-04/2014/ 4847 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the high Court is pleased to appoint the following Officer, who has been promoted temporarily from Grade-II to Grade-I of the Assam Judicial Service and place her on probation as per Rules, as Addl. District and Sessions Judge of the Sessions Divisions with Head-quarters as shown below against her name to exercise such powers within the local limits of her respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/Station
1.	Smti Arunima Deka	Nagaon	Nagaon

No.HC.VII-04/2014/ 4848 /A. Shri Chandan Das, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi, is posted at the same station i.e. Mangaldoi as Chief Judicial Magistrate, Vice Shri Ajoy Kumar Baruah transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Manaldoi and join his new assignment immediately.

No.HC.VII-04/2014/ 4849 /A. Shri Ajoy Kumar Baruah, Chief Judicial Magistrate, Darrang, Mangaldoi, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Sivasagar, vice Shri Abu Saleh Badrrudza Laskar posted at the same station.

Shri Baruah will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 4850 /A. Shri Abu Saleh Badrrudza Laskar, Civil Judge & Asstt. Sessions Judge, Sivasagar is posted at the same station i.e. Sivasagar, as Chief Judicial Magistrate, vice Smti Arunima Deka transferred on temporary promotion to Grade-I of the Assam Judicial Service.

Shri Laskar will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and join his new assignment immediately.

No.HC.VII-04/2014/ 4851 /A. Shri Lohit Kumar Saikia, Addl. Chief Judicial Magistrate, Morigaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi, vice Shri Chandan Das transferred.

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Shri Saikia will hand over charge of his Court and Office to the Chief Judicial Magistrate, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 4852 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Ajoy Kumar Baruah	Sivasagar	Sivasagar
2.	Shri Lohit Kumar Saikia	Darrang	Mangaldoi

No.HC.VII-04/2014/ 4853 /A. In partial modification of this Registry's Notification No. HC.VII-01/2013/4504/A dated 25.07.2014, Shri Abdul Kader, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Abhayapuri, vice Smti Ranjita Agarwall transferred on temporary promotion to Grade-II of the Assam Judicial Service.

Shri Kader will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 4854 /A. In partial modification of this Registry's Notification No. HC.VII-04/2014/4495/A dated 23.07.2014, Smti Bipaakkhi Borthakur, Munsiff No.1, Dibrugarh, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Biswanath Chariali, vice Smti Audri Bhattacharyya transferred on temporary promotion to Grade-II of the Assam Judicial Service.

Smti Borthakur will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-04/2014/ 4855 /A. In partial modification of this Registry's Notification No.HC.VII-01/2013/4515/A dated 23.07.2014, Smti Arpita Kar, newly appointed Officer in Grade-III of the Assam Judicial Service, is posted against the vacant post of Judicial Magistrate, 1<sup>st</sup> Class, Nalbari.

Smti Kar will join at her place of posting immediately.

No.HC.VII-04/2014/ 4856 /A. In partial modification of this Registry's Notification No.HC.VII-01/2013/4515/A dated 23.07.2014, Shri Dhiraj Kumar Kalita, newly appointed Officer in Grade-III of the Assam Judicial Service, is posted against the vacant post of Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Tihu.

Shri Kalita will join at his place of posting immediately.

By order,  
Sd/- Sanjay Hazrika,  
**JOINT REGISTRAR (VIGILANCE)**  
Dated 25-07-2014


Memo NO. HC.VII-04/2014/ 4857 - 4890 /A.

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Ajoy Kumar Baruah and Shri Lohit Kumar Saikia with the powers of Civil Judge.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar

Contd.....

6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Smti Arunima Deka, Chief Judicial Magistrate, Sivasagar
16. Shri Chandan Das, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
17. Shri Ajoy Kumar Baruah, Chief Judicial Magistrate, Darrang, Mangaldoi
18. Shri Abu Saleh Badrrudza Laskar, Civil Judge & Asstt. Sessions Judge, Sivasagar
19. Shri Lohit Kumar Saikia, Addl. Chief Judicial Magistrate, Morigaon
20. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
21. The Chief Judicial Magistrate, \_\_\_\_\_
22. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
23. Shri Abdul Kader, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur
24. Smti Bipaakhi Borthakur, Munsiff No.1, Dibrugarh
25. Smti Arpita Kar, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
26. Shri Dhiraj Kumar Kalita, Grade-III Officer of the Assam Judicial Service, C/O OSD-cum-Joint Director (Officiating) Judicial Academy, Assam, Guwahati
27. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
28. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
29. The Superintendent (\_\_\_\_\_), Gauhati High Court, Guwahati
30. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
31. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
32. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
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**JOINT REGISTRAR (VIGILANCE)**